

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5.Appeal 10/2024
IN
C.P. (IB)/3683(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Asit C. Mehta Investment Intermediates Ltd
VS
Brajesh Construction Pvt Ltd

Appearance:

For the Applicant: Adv. Umang Mehta i/b Druve Liladhar
SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Appeal 10/2024

Registry as well as Applicant are directed to issue notice to the respondents clearly intimating the next date of hearing. The applicant shall file service affidavit along with copy of notice sent to the Respondent, postal receipt, track report, email etc. at least two days before the next date of hearing.

Registry is also directed to make available the copy of the notice, postal receipt and track report/acknowledgement before this Bench on the next date of hearing.

Respondent may file reply, if any, after serving a copy on the other side within two weeks.

List on **07.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)